

## SALES TAX BAR ASSOCIATION (REGD.)

Office:

IInd Floor, Department of Trade & Taxes, Vyapar Bhawan, Indraprastha Estate, New Delhi-110002

EPABX No.: 23352310 to 14 Extn. No.: 3666, 3667

Tel. No.: 23355570, 23317748

23318682

STBA/2019/71

Ref. No. .....

October 29, 2019 Dated .....

Hon'ble Smt. Nirmala Sitharaman, Union Finance Minister, Government of India, Ministry of Finance, North Block, New Delhi.





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> The Chairman, CBDT, North Block, Ministry of Finance, New Delhi-110001



Dated October 29, 2019

Sub: Request for extension of due date of filing Income Tax Returns and Tax Audit Reports for the Assessment Year 2019-20

Respected Sir,

Sales Tax Bar Association (Regd.), having been established on 30th March, 1957, is one of the oldest and the largest Association of Tax Professionals in the country. The Bar represents majority of members of various professions practicing in Direct & Indirect Taxes. Sales Tax Bar Association (Regd.) plays a major role in revenue collection by the department. Present membership of our Bar Association is more than 1700 comprising of Advocates, CA's and Tax Practitioners. The Sales Tax Bar Association is the only Bar Association which-

- xiii) regularly holds **Study Circle Meetings every month** in which eminent speakers deliver lectures;
- xiv) holds **Group Discussions** every month in which **queries of** the members, particularly the **young members**, are **answered** on the spot;
- xv) is regularly imparting knowledge to the younger members of the fraternity by way of a programme called "Grooming the Young".
- xvi) is **regularly publishing** its own law **journal Delhi Sales Tax Cases** for the **last 62** years;
- xvii) is successfully running **Benevolent Fund Scheme** since 1975 under which **financial** assistance is provided to the **family of a deceased member**;
- xviii) is committed to and rendering Social Service.

We, on behalf of Sales Tax Bar Association express our deep sense of gratitude for your kind support and guidance on several previous occasions and also express our appreciation for your efforts in ease of doing business. We would, here like to draw your kind attention, that Returns & Audit reports under the Income Tax Act are due for filing by 31st October 2019.

The business community on the whole have remained very busy during the entire month of October 2019 starting from Dusshera, on 8th October, to Diwali on 28th October

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The business community on the whole have remained very busy during the entire month of October 2019 starting from Dusshera, on 8th October, to Diwali on 28th October 2019, followed by Bhaiya dooj. Immediately thereafter the working staff goes to their home towns to be with their families on this auspicious occasion.

Under these circumstances, it has not been possible for them to furnish requisite accounting details and statements to their counsels, being members of our association, enabling them to complete the audit & file their returns. In addition to these returns, TDS returns under Income Tax Act & GSTR 1 returns under Goods and Services Tax Act are also due for filing on the 31st October 2019.

All these returns, falling due on the same date i.e.  $31^{st}$  October 2019. Inspite of best efforts, the business community & their counsels, cannot possibly file these returns by  $31^{st}$  October 2019. It is causing great difficulty to all of them.

Under these circumstances, it is humbly requested that the due date for filing of the returns as aforementioned may kindly be extended by a fortnight i.e. by 15th November 2019.

Hope to receive your immediate attention and magnanimous consideration.

With Kind regards

Yours sincerely

[Suresh Agrawal] Secretary

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